

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



**TP No. 197/397-398/NCLT/AHM/2016(NEW)
C.P. No. 16/397-398/CLB/MB/2012 (OLD)**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

Name of the Company: Manish V Patel & Ors.
V/s.
Ambica Food Products Pvt. Ltd. & Ors

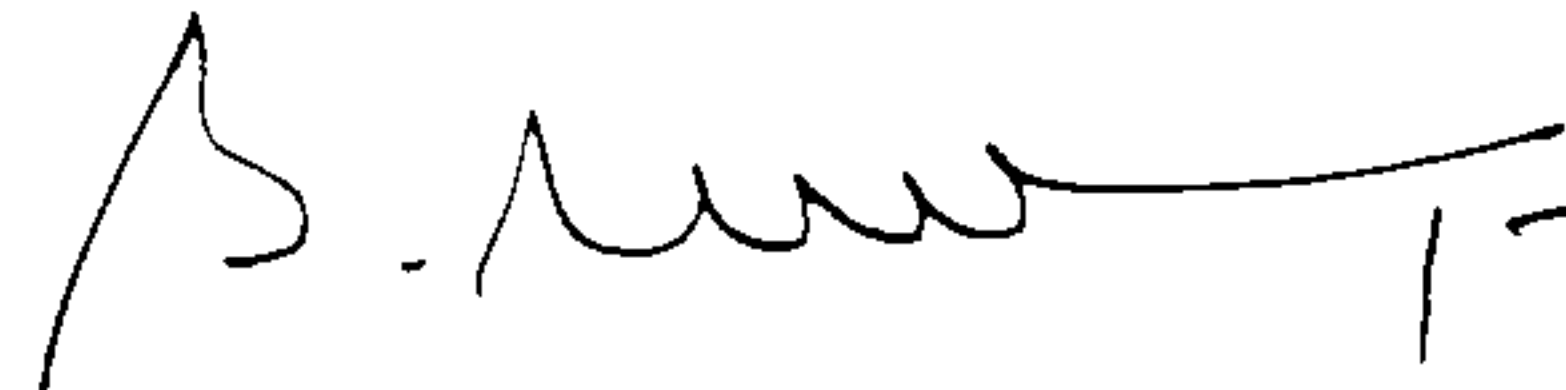
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHOK MEHTA	PCS	A.R. for R-1 & R-2	
2.	PAVAN S. GODIAWALA	ADVOCATE	for Resp.	

ORDER

Learned Advocate Mr. Pavan S. Godiawala present for Respondents 4&5. Learned PCS Mr. Ashok Mehta present for Respondents 1&2.

List the matter on 16.12.2016 for final hearing.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 17th day of October, 2016